

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 106**  
**New IA/2312/ND/2024, New IA/2323/ND/2024 in**  
**IB/2503/ND/2019**

**IN THE MATTER OF:**

Ambrane India Pvt Ltd	...	Applicant
Versus		
MKMG Jewel Developers Pvt Ltd	...	Respondent

**Under Section 7 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 09.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2312/ND/2024**

This is an application filed by Mr. Durga Das, Resolution Professional to take on record the Status Report in respect of 18<sup>th</sup> Meeting of Committee of Creditors of M/s MKMG Jewel Developers Private Limited (Corporate Debtor). The same is taken on record subject to just exceptions. Place it with the main file for further reference. IA stands disposed of.

**New IA/2323/ND/2024**

This is an application filed by Mr. Durga Das, Resolution Professional to take on record the Status Report in respect of 17<sup>th</sup> Meeting of Committee of Creditors of M/s MKMG Jewel Developers Private Limited (Corporate Debtor). The same is taken on record subject to just exceptions. Place it with the main file for further reference. IA stands disposed of.

Sd/-  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-  
**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**